

(c) the number of persons who have applied for loan so far;

(d) the number of persons who received loan; and

(e) out of the recipients how many were tribals?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) to (e). Necessary information is being collected and will be laid on the Table of the House as soon as possible.

#### Dandakaranya Scheme

**647. Shri Sarkar Murmu:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) how many tribal families of the localities have been provided rehabilitation under Dandakaranya Scheme so far;

(b) how the reclaimed land is distributed between the displaced persons and the local people; and

(c) the progress of the said scheme?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) and (b). 25 per cent of the land reclaimed under the Dandakaranya Scheme is to be set apart for the tribals. Upto the 30th June, 1962, 13,379 acres of reclaimed land had been placed at the disposal of the Governments of Orissa and Madhya Pradesh for allotment to about 1,900 landless tribal families.

(c) A report showing the progress of the scheme upto the 30th June, 1962 is being circulated to Members of Parliament.

#### Production of Ilmenite

**648. Shri Nataraja Pillai:** Will the Prime Minister be pleased to state the cost of production for one ton of ilmenite for sale in the Travancore Minerals Ltd. Quilon, in each of the years 1956-57 to 1961-62 and the quantity exported in each of these years?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** The Travancore Minerals Ltd. was incorporated on the 30th of October 1956 and took over the assets of the Travancore Minerals concerns owned by the Kerala State Government on the 10th of May, 1957. The quantity of ilmenite exported in the years 1957-58 to 1961-62 is given below:

Year	Quantity Exported (long tons)
1957-58	1,10,644
1958-59	1,29,518
1959-60	1,41,501
1960-61	1,23,584
1961-62	1,12,659

It is not in the public interest to disclose details of the cost of production.

#### Building for Press Club of India

**649. Shri Biswanath Roy:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Press Club of India has asked for land to have its own building; and

(b) if so, when the deal is expected to be finalised?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) and (b). The Press Club of India asked for land in May 1958 and they were informed of the procedure to be followed in applying for allotment of land. No further communication has been received from them. They had also raised this question about two months back at a Reception given by the Press Club to the Minister for W.H.&S. The Minister told them that the matter would be considered on receipt of a proper application which has not been received so far.

#### Labour Disputes in Tea Estates of Tripura

**650. Shri Dasaratha Deb:** Will the Minister of Labour and Employment be pleased to state: